

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): I would request him.

MR. SPEAKER: I will send it to him. He will be given the notice.

PROF. MADHU DANDAVATE: Do I take it that you feel that there is a *prime facie* case that the requirement of Section 34 of the Commission of Inquiry Act, 1952 has not been fulfilled?

MR. SPEAKER: Either you ask for my observation or you say that he should come and explain. This will be sent to him. Then, I will come with my observations.

SHRI JYOTIRMOY BOSU (Diamond Harbour): My information is, hon. Minister Mr. C. Subramaniam has duly received the notice.

MR. SPEAKER: Your information is wonderful information.

12.10 hrs.

PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT WITH AUDITED ACCOUNTS OF OIL AND NATURAL GAS COMMISSION FOR 1972-73

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH): I beg to lay on the Table—

- (1) A copy of the Annual Report together with the Audited Accounts (Hindi and English versions) of the Oil and Natural Gas Commission for the year 1972-73 and of its subsidiary company Hydcarbons India Private Limited, New Delhi, for the year 1972, under sub-section (3) of section 23 read with sub-section (4) of section 22 of

the Oil and Natural Gas Commission Act, 1959.

- (2) A copy of the Review (Hindi and English versions) by the Government on the above Report. [Placed in Library. See No LT-8294/74].

ORDER OF DELIMITATION COMMISSION IN RESPECT OF TAMIL NADU

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITIRAJ SINGH CHAUDHARY): I beg to lay on the Table a copy of Order No. 21 (Hindi and English versions) of the Delimitation Commission in respect of the State of Tamil Nadu, published in Notification No. S.O. 463(E) in Gazette of India dated the 31st July, 1974, under sub-section (3) of section 10 of the Delimitation Act, 1972. [Placed in Library. See No LT-8295/74].

REVIEWS AND ANNUAL REPORTS OF INDIAN DRUGS AND CHEMICALS LTD., NEW DELHI, ENGINEERS INDIA LTD., NEW DELHI, PYRETH'S PHOSPHATES AND CHEMICALS LTD., DEHRI-ON-SONS AND FERTILIZERS AND CHEMICALS, TRAVANCORE LTD., ELOOR FOR 1972-73

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) (i) Review by the Government on the working of the Indian Drugs and Pharmaceuticals Limited, New Delhi, for the year 1972-73.
- (ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.